

IN THE HIGH COURT OF KERALA AT ERNAKULAM  
PRESENT

THE HONOURABLE MR. JUSTICE GOPINATH.P.

FRIDAY, THE 08<sup>TH</sup> DAY OF MAY, 2020/18TH VAISAKHA, 1942

W.P(C) NO.9714 OF 2020

PETITIONER:

JAYANTHI KRISHNAN, AGED 43 YEARS,  
W/O MANI V.K., AISWARYA,  
VELIYANOOR, THRISSUR-680 563.

BY ADVS. SRI P.SANJAY  
SMT. PARVATHI MENON  
SRI.MOHAMMED ASLAM P.A

RESPONDENTS:

1. STATE OF KERALA,  
REPRESENTED BY SECRETARY ,  
DEPARTMENT OF INDUSTRIES (F) ,  
GOVERNMENT SECRETARIAT,  
THIRUVANANTHAPURAM -PIN-695 001.

2. KERALA SMALL SCALE INDUSTRIES DEVELOPMENT CORPORATION  
LIMITED,  
HOUSING BOARD BUILDING, SANTHI NAGAR, THIRUVANANTHAPURAM.  
REPRESENTED BY ITS MANAGING DIRECTOR, PIN-695 001

2. THE MANAGING DIRECTOR,  
KERALA SMALL SCALE INDUSTRIES DEVELOPMENT CORPORATION LIMITED,  
HOUSING BOARD BUILDING, SANTHI NAGAR,  
THIRUVANANTHAPURAM PIN- 695 003

3. JAYASHREE C.O., (ENQUIRY OFFICER) ,  
JAYASHREE & ASSOCIATES, NRA-1, NANDAVANAM ROAD,  
THIRUVANANTHAPURAM-695 033.

4. K.B. JAYAKUMAR, THE MANAGING DIRECTOR,  
KERALA SMALL SCALE INDUSTRIES DEVELOPMENT CORPORATION LIMITED,  
HOUSING BOARD BUILDING, SANTHI NAGAR,  
THIRUVANANTHAPURAM PIN-695 003

R1 BY SRI. GOVERNMENT PLEADER

R2-4 BY

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON  
08.05.2020, THE COURT ON THE SAME DAY DELIVERED THE  
FOLLOWING:

**ORDER**

The learned counsel for the petitioner undertakes to serve a copy of the Writ Petition on the Standing Counsel for the Corporation.

The learned Standing Counsel to get instructions.

Post on 12.5.2020.

**GOPINATH.P.  
JUDGE**

CSL

APPENDIX

PETITIONERS EXTS:

EXHIBIT P-1 : TRUE COPY OF THE SUSPENSION ORDER NO. 2964/VG/2018 DATED 10-12-2019

EXHIBIT P-2: TRUE COPY OF THE REPORT SIDCO.MKTG/GENL/2017-18 DATED 07-03-2018

EXHIBIT P-3 : TRUE COPY OF THE TRANSFER ORDER AND ORDER NO.PER/(1)/646/18 DATED 09-05-2018

EXHIBIT P-3(A):TRUE COPY OF THE ORDER NO.P.E.R(1)646/18 GIVING THE CHARGE OF OTHER ESTATES DATE 30-06-2018

EXHIBIT P-4: TRUE COPY OF THE COMPLAINT DATED 05-07-2018

EXHIBIT P-5 : TRUE COPY OF THE ORDER NO. SIDCO/SEC/012/16-17 DATED 20-07-2018

EXHIBIT P-6: TRUE COPY OF THE ORDER NO.P.E.R(1)GENERAL/18-19 DATED 28-07-2018 TRANSFERRING THE OFFICE

EXHIBIT P-7: PHOTOGRAPHS OF THE OFFICE

EXHIBIT P-8: TRUE COPY OF THE COMPLAINT DATED 27-07-2018

EXHIBIT -P9 : TRUE COPY OF THE FIR IN CRIME NO. 0839/2018 OF PALAKAD TOWN NORTH STATION DATED 28/07/2018

EXHIBIT-P10: TRUE COPY OF THE FIR IN CRIME NO. 0642/2018 DATED 18-09-2018

EXHIBIT P-11: TRUE COPY OF THE JUDGMENT DATED 10-01-2019 IN W.P(C) NO. 41761/2018

EXHIBITP-12: TRUE COPY OF THE NOTICE DATED 30-09-2019

EXHIBIT P-13: TRUE COPY OF THE UNDATED ENQUIRY REPORT ALONG WITH THE DAILY ORDER SHEET AND STATEMENTS

EXHIBIT-P14: TRUE COPY OF THE SHOW CAUSE NOTICE NO. 2964/VG/19 04-12-2019

EXHIBIT P15: TRUE COPY OF REPLY DATED 17-12-2019 TO THE SHOW CAUSE NOTICE

EXHIBIT P16: TRUE COPY OF JUDGEMENT DATED 20-12-2019 IN W.P. (C) NO.35372/2019

EXHIBIT P17: TRUE COPY OF JUDGEMENT DATED 14-01-2020 IN W.A. NO. 43/2020

EXHIBIT P18: TRUE COPY OF ORDER DATED 17-03-2020 ISSUED BY 2<sup>ND</sup> RESPONDENT.